

(15)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

O.A. NO. 794/97

DATE OF ORDER : 24.8.98

BETWEEN :

S. Seshanjaneya Ganesh

Dunga Suribabu

... Applicant(s)

AND

1. The Director
Naval Science and Technological Laboratory (NSTL)
Vigyan Nagar
Visakapatnam 530 027.
2. The District Employment Officer
Visakapatnam District Employment Exchange (Clerical)
Visakapatnam (A.P.)

... Respondents

Counsel for the Applicant	-	Shri K. Nageswara Reddy
Counsel for the Respondents	-	Shri V. Rajeswara Rao
Counsel for the State of A.P.	-	Shri P. Naveen Rao

Coram :

The Hon'ble Justice Shri D.H. Nasir	-	Vice Chairman
The Hon'ble Shri H. Rajendra Prasad	-	Member (A)

(Order per Hon'ble Shri H. Rajendra Prasad, Member (A))

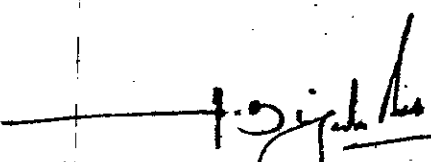
(16)

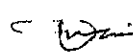
(Order per Hon'ble Shri H. Rajendra Prasad, Member (A))

Heard ~~Mr~~/Shri K. Nageswara / ^{Reddy} for the Applicant(s),
Shri/~~Mr~~ V. Rajeswara Rao for the Respondents and Shri
P. Naveen Rao for the State of A.P.

The orders passed by this Tribunal today in O.A.
No. 987/96 shall be complied with in this O.A. as well.

A copy of the orders passed in O.A. No. 987/96
shall be kept on record of this file and also supplied
to the Respondents to facilitate further action.

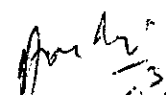

(H. Rajendra Prasad)
Member (A)


(D.H. Nasir)
Vice Chairman

Dictated in open court

DATED : 24.8.1998

...js/-


Deputy Registrar

To

1. The Director
Naval Science and Technological
Laboratory(NSTL)
Vigyan Nagar, Visakhapatnam-27.
2. The Dist.Employment Officer,
Visakhapatnam Dist.Employment Exchange
(Clerical) Visakhapatnam. A P
3. One copy to Mr. K. Nageswar Reddy, Advocate. CAT.Hyd.
4. One copy to Mr.V.Rajeswar Rao, Addl.CGSC. CAT.Hyd.
5. One copy to Mr.P.Naveen Rao, Spl.Counsel for A.P.Govt.CAT.Hyd.
6. One copy to HHRP.M.(A) CAT.Hyd.
7. One copy to DR(A) CAT.Hyd.
8. One spare copy.

pvm

98/9/98
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I COURT
- COMPARED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH, AT HYDERABAD

THE HON'BLE MR. JUSTICE D.H. NASIR:
VICE-CHAIRMAN

AND

THE HON'BLE MR. H. RAJENDRA PRASAD: M(A)

DATED: 24/8 -1998.

ORDER/JUDGMENT

M.A./R.A./C.A.No.

in

O.A.No.

T.A.No.

794/97

(W.P.)

Admitted and Interim directions
issued.

Allowed.

Disposed of with directions

Dismissed.

Dismissed as withdrawn.

Dismissed for Default.

Ordered/Rejected.

No order as to costs.

pvm.

9/6004 98/9/98

